

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON:05.12.2016
COURT NO. 04
ITEM NO. 41

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 33768 OF 2016
WITH PRAYER FOR INTERIM RELIEF

ALLAHABAD U.P. GRAMIN BANK & ANR.

....PETITIONERS

VERSUS

NIRMAL KUMAR SRIVASTAVA

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 04.07.2016 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in W.P No. 740 (S/B) of 2014.

It is submitted that SLP (C) No. 32478/2016 and the instant matter arising out of common order have been tagged together.

It is further submitted that Mr. Rajesh Srivastava, Advocate has filed Caveat and vakalatnama and memo of appearance on behalf of sole Respondent.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 02nd day of December, 2016.

ASSISTANT REGISTRAR

Copy to:

1. M/s. Mitter & Mitter Co, Advocate
2. Mr. Rajesh Srivastava, Advocate

ASSISTANT REGISTRAR